

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1168.
TO BE ANSWERED ON TUESDAY, THE 30TH JULY, 2024.**

STARTUP INDIA SEED FUND SCHEME

**1168 SHRI MADDILA GURUMOORTHY:
SHRI PUTTA MAHESH KUMAR:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details and total number of beneficiaries under the Startup India Seed Fund Scheme during the last five years and the current year, State and district-wise especially in Andhra Pradesh;
- (b) the details and total number of industries established under this scheme, especially those started by individuals between the ages of 18-35 during such period, State and district-wise especially from Andhra Pradesh;
- (c) the details and total number of incubators who are attached with this scheme during the said period, State and district-wise especially in Andhra Pradesh;
- (d) the details and total amount of funds allocated and utilized for the purposes the Startup India scheme during the above period, State and district-wise especially in Andhra Pradesh;
- (e) whether the Government has considered introducing any incentives to individuals between the ages of 18-35 to avail the benefits under this scheme, if so, the details thereof;
- (f) the details of progress and current financial viability of these Startups; and
- (g) the number of Startups funded at the seed stage during the year 2022-23 alone?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (e): The Startup India Seed Fund Scheme (SISFS) has been approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crore. The Expert Advisory Committee (EAC) of SISFS, evaluates and selects incubators for allocation of funds. The approved incubators select startups in accordance with the guidelines. SISFS is implemented from 1st April 2021.

As on 30th June 2024, 205 incubators have been approved so far under SISFS for support of Rs. 862.84 crore of which Rs. 402.83 crore has been disbursed to the selected incubators. The approved incubators under SISFS have selected 2,332 DPIIT recognised startups from across the country for funding.

Specifically for the State of Andhra Pradesh, 7 incubators have been approved for a total sum of Rs. 29.40 crore. The incubators approved under the Scheme have selected 45 recognised startups from the State of Andhra Pradesh as on 30th June 2024.

The State/Union Territory (UT)-wise details of incubators approved under SISFS, since the operationalisation of the Scheme (i.e., with effect from 1st April 2021) to 30th June 2024 are placed as **Annexure-I**.

The district-wise details of incubators and startups in the State of Andhra Pradesh under SISFS, since the operationalisation of the Scheme (i.e., with effect from 1st April 2021) to 30th June 2024 are placed as **Annexure-II**.

The State/UT-wise details of number of startups selected under the Scheme by the incubators are placed as **Annexure-III**.

The benefits under SISFS are inclusive and can be availed across all age-groups.

- (f): Under SISFS, specifically for the State of Andhra Pradesh, the approved incubators have reported that several selected startups have completed milestones such as prototype development, product development, and raised external funding as a result of the support provided under SISFS.
- (g): Under SISFS, the approved incubators have selected 2,332 recognised startups from across the country for funding as on 30th June 2024 with 569 recognised startups selected in 2022 and 1,025 recognised startups selected in 2023.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1168 FOR ANSWER ON 30.07.2024.**

The State/Union Territory (UT)-wise details of incubators approved under SISFS, since the operationalisation of the Scheme (i.e., with effect from 1st April 2021) to 30th June 2024 are as under:

S. No.	State/UT	Number of Incubators	Total Funds Approved (in Rs. Crore)	Total Funds Disbursed (in Rs. Crore)
1.	Andhra Pradesh	7	29.40	10.90
2.	Assam	2	7.35	2.87
3.	Bihar	4	18.90	7.22
4.	Chhattisgarh	2	3.15	1.56
5.	Delhi	11	47.25	22.05
6.	Goa	4	12.39	6.82
7.	Gujarat	21	78.75	33.09
8.	Haryana	5	16.80	7.14
9.	Himachal Pradesh	3	13.65	3.36
10.	Jammu & Kashmir	1	5.25	2.10
11.	Jharkhand	1	4.20	1.68
12.	Karnataka	20	89.78	48.33
13.	Kerala	5	18.90	9.44
14.	Madhya Pradesh	7	26.25	11.17
15.	Maharashtra	28	105.53	47.36
16.	Mizoram	2	4.20	1.68
17.	Nagaland	2	7.35	2.94
18.	Odisha	10	39.38	15.59
19.	Puducherry	2	8.40	5.85
20.	Punjab	9	38.85	17.01
21.	Rajasthan	11	53.03	25.64
22.	Sikkim	1	3.15	2.17
23.	Tamil Nadu	20	91.35	45.09
24.	Telangana	12	66.10	35.25
25.	Uttar Pradesh	12	57.75	27.07
26.	Uttarakhand	2	10.50	5.78
27.	West Bengal	1	5.25	3.68
	Total	205	862.84	402.83

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1168 FOR ANSWER ON 30.07.2024.**

The district-wise details of incubators and startups in the State of Andhra Pradesh under SISFS, since the operationalisation of the Scheme (i.e., with effect from 1st April 2021) to 30th June 2024 are as under:

S. No	District	Number of Incubators	Total Funds Approved to Incubators (in Rs. Crore)	Total Funds Disbursed to Incubators (in Rs. Crore)	Number of Startups Selected	Total Funds Approved to Startups (in Rs. Crore)	Total Funds Disbursed to Startups (in Rs. Crore)
1.	Ananthapur	1	2.1	1.47	3	0.14	0.11
2.	Chittoor	1	2.1	1.45	4	0.91	0.15
3.	East Godavari	0	0	0	5	0.95	0.60
4.	Guntur	1	4.2	1.68	1	0.4	0.24
5.	Krishna	0	0	0	4	0.33	0.18
6.	Tirupati	0	0	0	1	0.05	0.05
7.	Visakhapatnam	3	15.75	4.20	19	3.13	1.83
8.	Vizianagaram	0	0	0	1	0.1	0.10
9.	West Godavari	1	5.25	2.10	4	0.7	0.33
10.	YSR	0	0	0	3	0.33	0.23
	Total	7	29.4	10.9	45	7.04	3.81

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1168 FOR ANSWER ON 30.07.2024.**

The State/Union Territory (UT)-wise details of startups selected under SISFS, since the operationalisation of the Scheme (i.e. with effect from 1st April 2021) to 30th June 2024 are as under:

S. No.	State/UT	No. of Startups Selected
1.	Andaman and Nicobar Islands	1
2.	Andhra Pradesh	45
3.	Arunachal Pradesh	1
4.	Assam	33
5.	Bihar	44
6.	Chandigarh	13
7.	Chhattisgarh	15
8.	Delhi	161
9.	Goa	19
10.	Gujarat	171
11.	Haryana	109
12.	Himachal Pradesh	16
13.	Jammu & Kashmir	10
14.	Jharkhand	14
15.	Karnataka	313
16.	Kerala	54
17.	Madhya Pradesh	98
18.	Maharashtra	419
19.	Manipur	3
20.	Meghalaya	2
21.	Mizoram	4
22.	Nagaland	15
23.	Odisha	67
24.	Puducherry	6
25.	Punjab	33
26.	Rajasthan	84
27.	Sikkim	2
28.	Tamil Nadu	220
29.	Telangana	145
30.	Uttar Pradesh	165
31.	Uttarakhand	16
32.	West Bengal	34
	Total	2,332
